

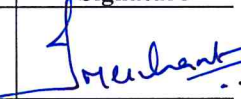
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 221/9 /HDB/2017
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	Komal Atomizer Pvt Ltd
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ibrahim Merchant	Advocate	9819708981	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Sashidhar	Advocate	9848051273	

Order

Heard Shri Ibrahim Merchant, Ld. Counsel for the Petitioner and Shri K. Sashidhar, Ld. Counsel for the Respondent.

Both the Ld. Counsels submit that the issue in question is likely to be resolved soon and therefore, requested to post the matter on 15.02.2018. Post the case on 15.02.2018.



Member (T)



Member (J)